BENCH-I

## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P No. 246/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 21st November 2017, 10.30 A.M

ivame	of the Company	Ganesh Prashad Yadav	& AnrVS-Contai Bus Syndica	ate Pvt Ltd & Ors.
Under Section		241/242		
SI. No.			Appearing on behalf of	Signature with date
1. 0	S. SANJAY	KUMAR GUPTA	7	
		(Pes)		
Q . C	S. ROHIT N	COMAR KESHAI (PCS)	PETITIONE RS.	Rohit Keshai 21/11/12
. 5	HAUNAK MITI	RA. ADV. 1		
			Rspondent No (4).	Mepadayy
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			Resp. 3	A-AG

Ld. Pr. CS for the petitioners and the Ld. Counsel for the respondent nos. are present.

On perusal of our earlier order it appears that the case has already been fixed on 24/11/2017.

Petitioner has filed an application. Reply may be filed within 3 weeks with a copy in advance to the opposite parties and thereafter rejoinder, if any, may be filed within 3 weeks with a copy in advance to the opposite parties.

Contempt Application can also be taken up on the same date, i.e., 24/11/2017.

List on 24/11/2017 as already fixed.

Sd (Jinan K.R.)

(Jinan K.R.) Member (J) 8d

(V.P.Singh) Member (J)